

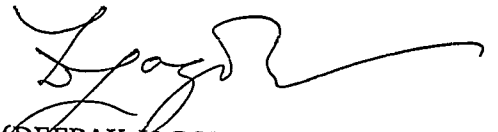
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS, DELHI.

O R D E R

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Sukhdev Singh Rawat, S/o Lt. Sh. G.S.Rawat E.C.43485823	SJA in Computer Branch, East District, Karkardooma Courts, Delhi.	Reader in the Court of Sh. Sandeep Gupta, ASJ (SC-RC)-01, East District, Karkardooma Courts, Delhi.
2.	Sh. Harvinder E.C.:94163271	Reader in the Court of Sh. Sandeep Gupta, ASJ (SC-RC)-01, East District, Karkardooma Courts, Delhi.	SJA in Copying Agency, East District, Karkardooma Courts, Delhi.

Note: Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.



(DEEPAK JAGOTRA)
Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.

No. 7507-7517/P&T/Admn./East/KKD/2022

Delhi, Dated... 15/9/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-II, O/o Principal District & Sessions Judge (HQs), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Officials concerned.
6. Dealing Officials, Transfer & Posting Admn.-II/Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS/Reader to the undersigned.
11. Concerned File.


Principal District & Sessions Judge (East),
Karkardooma Courts, Delhi

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